MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 177 **Imphal, Tuesday, October 28, 2025** **(Kartika 6, 1947)**

GOVERNMENT OF MANIPUR
SECRETARIAT : LAND RESOURCES DEPARTMENT

N O T I F I C A T I O N

Imphal, the18th October, 2025

No. LA-101/20/2025-REV-REVENUE: The Governor of Manipur is pleased to notify under section 11(1) of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 read with Section 9 and 40(2) of the Act (urgency clause) that the land measuring **2.298 acres of private land** described in the schedule given in the **Annexure** is likely to be needed for a public purpose **i.e construction of infrastructure and office of IG, CRPF, M & N Sector, Imphal, Manipur** and that the Additional District Magistrate, Imphal West has been appointed as Administrator under section 43 of the said Act for the purposes of Rehabilitation and Resettlement.

2. Further, the Governor of Manipur is also pleased to authorize the concerned Sub-Divisional Officer(s), Sub-Deputy Collector(s), and staff under their control to take steps under the provisions of section 12 read with section 13 of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 and to submit report to the Collector (LA), Imphal West.

3. Under section 11(4) of the Act, no person shall make any transaction or cause any transaction of land i.e., sale/purchase, etc., or create any encumbrances on such land from the date of publication of such notification without prior approval of the Collector.

4. Objection to the acquisition, if any, may be filed by the person interested within ***60 (sixty days***) from the date of publication of this notification as provided under ***section 15*** of the Act before Collector.

By orders & in the name of the Governor,

TH. KIRANKUMAR,
Secretary (Land Resources),
Government of Manipur.

ANNEXURE

LAND SCHEDULE FOR CONSTRUCTION OF INFRASTRUCTURE AND OFFICE OF IG, M & N SECTOR, CRPF

Name of the Project	Area of Land to be acquired	Location/village	Requiring Department
Acquisition of land for construction of infrastructure and office of IG,M&N Sector, CRPF, Imphal, Manipur	2.298 acre	Langjing, Imphal, adjacent to Group Centre CRPF, Langjing RevenueVillage No.93-Takyel Khongbal, Lamphelpat Sub- Division, Imphal West District	IG M & N Sector, Central Reserve Police Force, Imphal, Manipur

Circle: SDC Imphal West Central-I

Revenue Village No.93-Takyel Khongbal

Sl. No.	Name of pattadar and Address	Patta No.	Dag No.	Area (in acre)	Classification
1.	Loukham Surendra Singh s/o (L) Krishna Singh of Sagolband Kangabam Leikai	537(N)	174/856 (Sheet-I)	0.63999	Phourel
2.	Achom Surjit Singh s/o Meghachandra Singh of Sagolband Tera Keithel Sapam Leirak	73(N)	174(Sheet-I)	0.89203	Phourel
3.	Charoibam Debeshwor Singh s/o (L) Iboyaima Singh of Sagolbad New Cachar Road,Takyel Khongbal	104(N)	173/758 (Sheet-I)	0.76601	Phourel

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Digitally signed by
Ngangbam Roben Singh
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